

ing policies and practices in public sector undertakings; (iii) salary, wages, allowances, perquisites and other conditions of service in public sector undertakings and recommendations of the Parliamentary Committees.

Setting up of Thermal Power Stations in Coastal Areas

141. SHRI K.S. RAO:
SHRI V. SREENIVASA
PRASAD:
SHRI M.V. CHAN-
DRASHEKARA MURTY:

Will the Minister of ENERGY be pleased to state:

(a) whether the Central Electricity Authority has carried out studies for establishment of large size thermal power stations in Coastal areas envisaging economic transportation of coal from far-flung Coal mines through the inland waterways and sea;

(b) whether the location of these thermal power stations in the Southern and Western region has been identified;

(c) if so, the details thereof and the quantity of power likely to be generated; and

(d) whether these power stations will be established during the Eighth Plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir.

(c) Thirteen new sites in the Southern and Western regions have been tentatively identified by the Central Electricity Authority in consultation with the concerned State Electricity Boards/Utilities. The implementation of all these projects would yield an additional power generating capacity of 15640 MW.

(d) Out of these thirteen projects, the Tuticorin (Extension) Units 4 & 5 (210 MW each), the North Madras Stage-I (3x210 MW), the Mangalore Stage-I (2 x 210 MW) and the Kayamkulam Stage-I (2 x 210 MW) projects are targetted for commissioning during the Eighth Plan period.

Recruitments in Public Sector

142. PROF. MALINI BHATTACHARYA:
Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government contemplate to review the orders of January 1984 freezing recruitments in the public sector; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The orders of January, 1984 were reviewed in October, 1985 and it was decided to relax the ban on creation/filling up of posts in order to ensure that essential work in public enterprises does not suffer. However, public sector undertakings have been instructed to exercise economy and restraint in expenditure and in the creation of new posts/filling up of vacancies.

Shortage of Quality Paper for publishing Industry

143. SHRI CHIRANJI LAL SHARMA:
Will the Minister of INDUSTRY be pleased to state:

(a) the major causes hampering the growth of the Indian publishing industry; and

(b) the steps taken or proposed to be taken to remove these constraints?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Government are not aware of any particular constraints of the